

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. *184
TO BE ANSWERED ON THE 31TH JULY, 2026**

EBOLA VIRUS OUTBREAK

***184 SHRI BENNY BEHANAN:
SHRI CHARANJIT SINGH CHANNI:**

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the measures taken by the Government after the World Health Organization declared the Ebola Virus outbreak a Public Health Emergency of International Concern (PHEIC);
- (b) the number of individuals screened for Ebola Virus at airports in India between May and July 2026, State/UT-wise and airport-wise;
- (c) the precautionary and preparedness measures taken by the Government to respond to any suspected or confirmed Ebola Virus Disease cases in the country; and
- (d) whether the Government restricted the entry of travellers from countries affected by the Ebola outbreak into India, if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

- (a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 184* FOR 31TH JULY, 2026**

(a) to (d): Following the declaration of the Bundibugyo Ebola disease outbreak as a Public Health Emergency of International Concern (PHEIC) by World Health Organization (WHO) and Public Health Emergency of Continental Security (PHECS) by the Africa Centre for Disease Control and Prevention (Africa CDC), the Government strengthened surveillance and public health preparedness across the country in accordance with the temporary recommendations of WHO.

These measures have been undertaken in close coordination with National Centre for Disease Control, Indian Council for Medical Research, Directorate General Health Services, Ministry of Civil Aviation, Ministry of Home Affairs, Ministry of External Affairs, Ministry of Ports, Shipping & Waterways, Department of Biotechnology and other stakeholders.

Enhanced screening and surveillance measures have been instituted at International airports and other Points of Entry. In addition, advisories and Standard Operating Procedures (SOPs) covering surveillance, screening, quarantine, clinical management, laboratory testing and infection prevention practices, case reporting have been issued to all States and Union Territories to ensure a coordinated preparedness and response. As on date no case of Ebola Disease has been reported in the country. The precautionary and preparedness measures undertaken by the Government are at **Annexure 1**.

The Government as such has not imposed a blanket restriction on the entry of travellers from Ebola-affected countries. However, as per SOP for public health preparedness and response to Ebola disease issued by the Government, all international passengers arriving at Points of Entry are screened for a history of travel to Ebola disease affected countries namely Democratic Republic of Congo (DRC), Uganda and South Sudan during the preceding 21 days.

As per the Self Declaration Forms submitted by international passengers including through the Air Suvidha 2.0 portal, a total of 10,974 passengers coming from the aforesaid countries have been screened from 23rd May upto 28th July, 2026. The State/UT-wise and airport-wise details number of individuals screened for Ebola Virus are at **Annexure 2 & 3** respectively.

ANNEXURE 1

Measures undertaken by the Government after the World Health Organization declared the Bundibugyo Ebola disease outbreak a Public Health Emergency of International Concern (PHEIC);

- Issued detailed Standard Operating Procedures (SOPs) and operational guidelines covering surveillance, reporting, Infection Prevention and Control, technical specifications for Personnel Protective Equipment, laboratory diagnosis, sample transportation, quarantine, isolation and discharge of cases.
- Identification and operational readiness of designated isolation facilities across States and UTs.
- Expanded laboratory diagnostic capacity through ICMR-NIV, Pune and additional designated Biosafety Level-3 laboratories across the country.
- Ensuring availability of Personal Protective Equipment (PPE) and other logistics for healthcare workers throughout the country including Points of Entry.
- Conducted mock drills in designated hospitals across all States/UTs to assess preparedness.
- Capacity building of APHOs, Bureau of Immigration officials, State Surveillance Units across all states and designated isolation hospitals.
- Deployment of additional Human Resources (doctors & paramedical personnel) at all major international airports.
- Mandatory submission of Self Declaration Forms (SDFs) for all international passengers including through Air Suvidha 2.0 portal.
- Enhanced thermal and symptomatic screening at international airports and seaports for arriving international passengers.
- Strengthened risk communication through airport displays, social media, awareness videos, in-flight announcements and the 24×7 national helplines (1075).
- Activation of the NCDC Public Health Emergency Operations Centre (PHEOC).
- Regular coordination meetings with concerned Ministries, States/UTs, APHO offices and designated isolation hospitals to review preparedness.

ANNEXURE-2

State/Union Territory-wise number of individuals screened as precautionary measure at various airports from or who transited through Ebola-affected countries.

S.No.	State/UT	No. of Passengers
1	Andaman & Nicobar Islands	2
2	Andhra Pradesh	361
3	Arunachal Pradesh	0
4	Assam	27
5	Bihar	332
6	Chandigarh	7
7	Chhattisgarh	33
8	Delhi	433
9	Goa	32
10	Gujarat	2905
11	Haryana	225
12	Himachal Pradesh	29
13	Jammu and Kashmir	30
14	Jharkhand	42
15	Karnataka	334
16	Kerala	554
17	Ladakh	1
18	Lakshadweep	1
19	Madhya Pradesh	110
20	Maharashtra	2228
21	Manipur	5
22	Meghalaya	1
23	Mizoram	0
24	Nagaland	1
25	Odisha	126
26	Puducherry	18
27	Punjab	268
28	Rajasthan	451
29	Sikkim	2
30	Tamil Nadu	731
31	Telangana	624
32	Dadra & Nagar Haveli and Daman & Diu	11
33	Tripura	2
34	Uttar Pradesh	785
35	Uttarakhand	100
36	West Bengal	163

ANNEXURE 3

Airport city-wise number of individuals screened as precautionary measure at various airports from or who transited through Ebola-affected countries.

S.No.	Airport city	Total Passengers
1	Ahmedabad	200
2	Amritsar	7
3	Bangalore	205
4	Calicut	49
5	Chennai	210
6	Cochin	185
7	Coimbatore	29
8	Delhi	1833
9	Hyderabad	532
10	Jaipur	10
11	Kannur	1
12	Kolkata	35
13	Lucknow	18
14	Mangalore	2
15	Mopa (Goa)	5
16	Mumbai	7568
17	Nagpur	4
18	Surat	1
19	Trivandrum	80
